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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.03.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 58/BB/2020	For admission (Objections not filed)	Sec 9 of I&B code 2016	Zest Trade LLP	Jyothi Bhat , Vijay Narayan	Vaatika Spices Ltd	

ADVOCATE FOR PETITIONER/s: VIJAY NARAYAN 9448003984

Vijay

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Vijay Narayan, learned Counsel for the Petitioner.

Ld. Counsel for the Petitioner states that notice as ordered by the Tribunal has already been served through Registered Post. No objections are filed yet.

Post the case on **01.04.2021**.

[Signature]

Member (T)

Krishna

Verified

[Signature]
Court Officer

[Signature]

Member (J)